

Multi-Storeyed Tenements for Jhuggi Dwellers of Delhi

10053. SHRI BAL RAJ MADHOK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government are considering a scheme of building multi-storeyed tenements for jhuggi dwellers of Delhi ; and

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) No, Sir.

(b) Does not arise.

Land to East India Hotel, Delhi at Concessional Rate

10054. SHRI ARJUN SINGH BHADORIA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether land was given at concessional rates to East India Hotel to build a hotel in Delhi and it was agreed that the rate of rooms would be Rs. 40 per day.

(b) whether Government are aware that this hotel has increased its rates per day between rupees 80 to Rs 100 per room per day ; and

(c) if so, whether Government have increased the lease price ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) to (c) The allotment of land to the East India Hotel was made at a concessional rate. However, no stipulation was made in the Lease Deed about the rate to be charged for rooms in the hotel. The question of an increase in the lease money, because of the enhancement of charges by the hotel as stated, does not, therefore, arise.

Homoeopathic Central Council Bill

10055. SHRI ARJUN SINGH BHADORIA :

SHRI BEDABRATA BARUA :
SHRI GADILINGANA GOWD:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the introduction of Homoeopathic Central Council Bill as recommended by the Joint Select Committee has been approved ; and

(b) if so, the reasons for delay in taking the necessary action ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) The decision of the Rajya Sabha on the recommendation of the Joint Committee is awaited.

(b) Does not arise.

Slum Clearance Schemes in Capital Cities

10056. SHRI ARJUN SINGH BHADORIA :
SHRI DEVENDER SINGA GARCHA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have evolved in collaboration with the State Governments, slum clearance schemes in the Capital cities in the country ; and

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) and (b). The Slum Clearance/Improvement Scheme, introduced by this Ministry in 1956, is in the State Sector. Central assistance for the implementation of State Sector schemes is provided to the States by way of "block loans" and "block grants", without its being tied to any specific head of development, and the States have freedom to incur expenditure on any item of development according to their own requirements and priorities. State Governments are themselves competent to formulate and sanction projects